SIKKIM

GOVERNMENT



GAZETTE

EXTRAORDINARY PUBLISHED BY AUTHORITY

Gangtok,

Tuesday,

18th April, 2000

No. 122

GOVERNMENT OF SIKKIM LAW DEPARTMENT GANGTOK.

NO. 1/LD/2000

Dated 17th April, 2000

NOTIFICATION

The following Act of the Sikkim Legislative Assembly having received the assent of the Governor on 7th day of Arpil, 2000 is hereby published for general information:-

THE SIKKIM RESEARCH INSTITUTE OF TIBETOLOGY (RENAMING) ACT, 2000 (ACT NO. 1 of 2000) AN

ACT

to rename the Sikkim Research Institute of Tibetology incorporated by Charter of Incorporation promulgated on the 28th day of October, 1958 and subsequently amended by the Proclamation dated the 22nd day of May, 1959 and the Charter of Incorporation of the Sikkim Research Institute of Tibetology (Amendment) Act, 1976.

BE it enacted by the Legislature of Sikkim in the Fifty-first Year of the Republic of India as follows:-

Short title and commencement.

(1) This Act may be called the Sikkim Research Institute of Tibetology (Renaming) Act, 2000.

(2) It shall come into force at once.

Renaming Institute Tibetology.

On and from the date of commencement of this Act, the Sikkim Research Sikkim Research Institute of Tibetology incorporated by the Charter of Incorporation promulgated on the 28th day of October, 1958 and subsequently amended by the Proclamation promulgated on the 22nd day of May, 1959 and the Chanter of Incorporation of the 4 of Sikkim Research Institute of Tibetology (Amendment) Act, 1976 shall be renamed 1976 as the "Namgyal Institute of Tibetology ".

By Order of the Governor,

T.D. RINZING. SECRETARY TO THE GOVT. OF SIKKIM, LAW DEPARTMENT. F. NO. 16 (82) LD/77-2000